

(d) In view of the higher level of sugar production, Government have so far notified a quantity of about 10.00 lakh tonnes of sugar for commercial export.

STATEMENT

Statement giving State-wise Releases of Freesale Sugar for the Month of August, 1996.

| S.No. | States | August Quota (in M.T.) |
|-------|----------------|------------------------|
| 1. | Punjab | 35496.8 |
| 2. | Haryana | 20441.1 |
| 3. | Rajasthan | 1286.8 |
| 4. | U.P. | 213235.2 |
| 5. | Madhya Pradesh | 6077.2 |
| 6. | Gujarat | 44952.5 |
| 7. | Maharashtra | 236139.8 |
| 8. | Bihar | 17282.4 |
| 9. | Assam | 492.5 |
| 10. | Orissa | 5043.4 |
| 11. | West Bengal | 227.2 |
| 12. | Nagaland | 47.5 |
| 13. | Andhra Pradesh | 32933.7 |
| 14. | Karnataka | 48150.0 |
| 15. | Tamil Nadu | 59679.9 |
| 16. | Pondicherry | 2365.6 |
| 17. | Kerala | 407.4 |
| 18. | Goa | 741.0 |
| Total | | 725000.0 |

Construction of Five Star Hotels by I.T.D.C.

2391. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of TOURISM be pleased to state :

(a) whether the India Tourism Development Corporation has constructed some five star hotels in foreign countries; and

(b) if so, the details thereof alongwith the locations?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) No, Sir. ITDC has not constructed any five star hotel in foreign countries.

(b) Does not arise.

Disabled Persons suffering from Contiguous Diseases

2392. SHRI PRAMOD MAHAJAN : Will the Minister of WELFARE be pleased to state :

(a) the number of disabled persons and other suffering from polio, T.B., cancer, blindness and other

contiguous diseases in the country as on March, 31, 1996; State-wise;

(b) the amount of assistance given to each State for the welfare of such disabled and other persons during each of the last three years;

(c) whether there is any system to monitor the expenditure incurred by each State out of the above central assistance;

(d) if so, the details thereof;

(e) whether the Union Government are aware that the above funds have been diverted by the States for some other purposes;

(f) if so, the details thereof;

(g) the action taken/proposed to be taken by the Union Government in this regard?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (g). Required information is being collected from the Ministry of Health and Family Welfare and the State Governments/UT Administrations.

Types of Aircrafts

2393. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Air India and Indian Airlines have acquired different type of aircraft during the last three years; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). Yes, Sir. The details of aircraft acquired by Air India and Indian Airlines are as under:

| | Indian Airlines | Air India |
|---------------------------|-----------------|------------|
| 1993 | 7-A320 | 3-B747-400 |
| 1994 | 5-A320 | 1-B747-400 |
| 1995 | — | — |
| 1996 (Upto July, 1996) | — | — |

FM AIR Station

2394. SHRI SOUMYA RANJAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the total number of FM AIR stations at present, State-wise;

(b) the number of new FM stations proposed to be set up during the next two years;

(c) whether the Government propose to start stereophonic broadcast on the FM channels; and